

>

Title: Introduction of the Right to Information (Amendment) Bill, 2012 (Amendment of Section 2, Etc.).

SHRI JAYANT CHAUDHARY (MATHURA): I beg to move for leave to introduce a Bill further to amend the Right to Information Act, 2005.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Right to Information Act, 2005."

*The motion was adopted.*

SHRI JAYANT CHAUDHARY: I introduce the Bill.

---